

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2655  
ANSWERED ON:13.03.2013  
HIGHER FEES CHARGED BY SCHOOLS  
Mishra Shri Mahabal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether most of the public schools are charging excess fees from the disabled students;
- (b) if so, whether the Government has laid down any guidelines in this regard; and
- (c) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): No such instances have come to the notice of the Central Board of Secondary Education (CBSE). However, the Affiliation Bye-Laws of the CBSE state that the fees charged should be commensurate with the facilities provided by the schools.

(b)&(c): Education being a subject in the concurrent list of the Constitution, and the majority of schools being under the jurisdiction of the State Governments, it is for the respective State Governments/Union Territories to take appropriate decisions in this matter. However, the CBSE issues circulars from time to time in this regard.